

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).19109/2006

PRABHA ARORA & ANR.

Petitioner(s)

VERSUS

BRIJ MOHINI ANAND & ORS.

Respondent(s)

(With prayer for interim relief and office report )

Date: 27/02/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. P.N. Gupta,Adv.

For Respondent(s)

Ms. Sandhya Goswami,Adv.

UPON hearing counsel the Court made the following

O R D E R

The petitioners shall take fresh steps within two weeks to send notice

to the unserved respondents by registered post A.D.

List again on 12.4.2007.

(B.SUDHEENDRA KUMAR)

Registrar

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